

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 374(H)
TO BE ANSWERED ON 09th DECEMBER, 2022

PROPOSAL FOR REDUCTION OF IMPORTS FROM CHINA

374(H) SHRI NARAIN DASS GUPTA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the quantum and details of goods imported from China during the Financial Years 2018-19 to 2021-22, the year-wise details thereof;
- (b) whether there has been a decrease in exports relative to imports from China, if so, the proportion thereof;
- (c) whether Government is developing any proposal to reduce the imports from China;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b): The year-wise details of import and export of goods from China are as follows:

Year	Values in USD Billion	
	Import	Export
2018-19	70.32	16.75
2019-20	65.26	16.61
2020-21	65.21	21.19
2021-22	94.57	21.26

Source: DGCI&S, Kolkata

Many imports are inputs for further manufacturing in India and exports from India. The major goods imported from China include electronic goods, organic and inorganic chemicals, medicinal and pharmaceutical products, fertilisers, crude and manufactured and dyeing/tanning/colouring materials.

(c) to (e): Most of the goods imported from China are capital goods, intermediate goods and raw materials and are used for meeting the demand of fast expanding sectors like electronics, telecom

and power in India. India's dependency on imports in these categories is largely due to the gap between domestic supply and demand.

The Government has launched Production Linked Incentive (PLI) schemes to make Indian manufacturers globally competitive, attract investment in the areas of core competency/cutting-edge technology, enhance exports, integrate India in global supply chain and reduce dependency on imports.

Technical Regulations (TRs) have been framed for several products for maintenance of standards/quality of imported products. Several trade remedial actions have been taken against imports from China to protect the domestic industry from serious injury (Anti-Dumping measures in force-53, Countervailing Duty measures in force-4) against unfair trade.
